In pursuance of the provision of clause (3) of Article 348 of the Constitution of India, the Governor is pleased to order the publication of the following English translation of Notification No. I/77582/IX-1/2022-651/2011, dated November 21, 2022 for general information:

No. I/77582/IX-1/2022-651/2011 Dated Dehradun, November 21, 2022

NOTIFICATION

Whereas, under section 28, 38, 65, 95, 107, 111, 138, 176, 211 and 213 of the Moter Vehicles Act, 1988 (Act no. 59 of 1988) the power to make rules to implement the provisions of the said Act by notification in the official Gazette and under the condition of previous publication in sub section (1) of section 212 of the said Act, is vested in the State Government;

Now, therefore, as per the requirement of sub-section (1) of section 212 of the Moter Vehicles Act, 1988, the Governor hereby publishes the draft of Uttrakhand Motor Vehicles (Amendment) Rules, 2022 for the information of the concerned;

The Governor directs that any representation and objections related to this notification by the beneficiary and he general public releted to the this notification may be sent with in the period of 30 days from the date of publication of this notification in the newspaper to the office of Secretary, Transport Department, Government of Uttrakhand, 4 Subhas Road, Dehradun;

The Governor also directs that representations and objections shall not be accepted after the said time period.

Draft of Rules
The Uttarakhand Motor Vehicles (Amendment) Rules, 2022

A1	444		
Short title and	1(1)	These rules may be called the Uttarakhand Motor	
commencement		Vehicle (Amendment) Rules, 2022.	
	(2)	It shall come in to force with effect from the date of	
•		publication in the Gazette.	
Amendment of	2	In rule 229 of the uttarakhand Motor Vehicles rules,	
rule 229		2011 (i) after serial no (10) of sub rule (1) serial no (11)	
		shall be inserted, as following namely:-	
		(11) Senior Enforcement Supervisor- 177(A), 194(A), (B),	
		(C),(D), (E), (F), 199(A) and 206	

	1	(ii) for Serial no (1) of exi	isting sub rule (3) as set out
		column 1 below, the Prov	vision as set out in column 2
		shall be substituted, name	ly-
		Column I	Column II
	210 =	Existing Provision	Provision hereby Substituted
	100	Assistant Regional Transport	Regional Transport Officer
	N ×	Officer (Enforcement) (I) Khaki forage cap with	(Enforcement) (i) Khaki forage cap with
الأجرار		monogram Ullarakhand	
	1 100	Parivahan.	Parivahan,
		(ii) Coat (open collar), bush-	
		shirt or shirt with trousers	shirt or shirt with trousers of Police Pattern in Khaki;
	-	of Police Pattern in Khaki; (ili) Tie and round weeven	
	11 4	whistle cord of light Khakl	whistle cord of light Khaki
	1 / 2-	colour;	colour;
a de la constante de la consta	3. 1.13	(iv) Shoulder badge with monogram Utlarakhand	
bas	7 m 20 m	monogram Utlarakhand Parivahan.	Parivahan.
10-7	gran it is	(v) Cross belt of police	(v) Cross bell of police Pattern
	. ,	Pattern of dark brown	of dark brown leather with silver fittings;
7.7.5	uoy ir M	leather with silver fittings; (vi) silver plated Ashok	1
131 18 , 1	1.0	Chakra on shoulder strap;	plated Ashok Chakra on
	3 11 3	(vii)Brown shoes as in the	shoulder strap along with
		case of Indian Army;	one star; (vii) Brown shoes as in the
		(viii) Name badge with name and designation	case of Indian Army;
11	1	prominently exhibited on	(viii) Name badge with
	200	the front of the uniform.	name and designation prominently exhibited on
	the giften		the front of the uniform.
		(III) After serial no. (1) of sub	rule 3, serial no 1 A. Shall be
1	100	Inserted as follows, namely:-	
	455.7		- I Defend
		14, 50, 58° (a 1294) (a 4) j	1A- Assistant Regional Transport Officer (Enforcement)
	1 201 1		
			(I) Khaki forage cap with monogram Utlarakhand
		La Carlo	Parivahan.
			(ii) Coat (open collar), bush-
1	. 1		shirt or shirt with trousers of Police Pattern in Khaki;
			(ili) Tie and round weeven
1	1		whistle cord of light Khaki
			colour;
			(iv) Shoulder badge with monogram Uttarakhand
			Parivahan.
			(v) Cross belt of police
ĺ			Pattern of dark brown leather with silver fittings;
'	- 1		(vi) 2.5 cm dlameter silver
			plated Ashok Chakra on
			shoulder strap;
			(vii) Brown shoes as in the case of Indian Army;
			(viii) Name badge with name
			and designation
J	ļ		prominently exhibited on
			the front of the uniform.
	•		

(i) Full sleeve Angola shirt (ii) Black woolen stocking (III) Khaki Jacket

Note-Cap, Whistle, Shoulder Badge, Cross Belt , Name and Designation Badge shall be similar to summer uniform,

(v) after serial number (6) of sub-rule (3), serial number 6A shall be inserted as follows, namely-

6A Senior Enforcement Supervisor

A - Summer uniform

- (I) V cap of dark blue colour having red colour in front and with monogram Uttarakhand Parivahan;
- (ii) Round weeven whistle cord of blue colour,
- (iii) Khaki bush-shirt or Khaki shirt with trousers of Police Pattern in Khaki;
- (iv) Shoulder badge with monogram Ultarakhand Parivahan;
- (v) Half blue colour shoulder strap
- (vi) Brown shoes
- (vii) Brown socks
- (viii) Cross belt of police Pattern of Brown colour with silver fittings alongwith monogram;
- Name badge with name and designation prominently exhibited on the front of the uniform
- (x) One five pointed star, measuring 25 mm in diameter. The star should be slightly frosted, but without any design in the centre. The shoulder batch with letter Uttarakhand Parivahan in bold letters will be worn on the base of the shoulder strap. The stars and letters will be of yellow metal.

B- Winter Uniform

- (i) Full sleeve Angola shirt
- (ii) Brown woolen stocking
- (III) Khaki Jacket

Note- Cap, Whistle, Shoulder Badge, Cross Belt , Name and Designation Badge shall be similar to summer uniform.

By Order,

ARVIND SINGH HYANKI, Secretary.